## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1332/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Deadline Advertising Pvt. Ltd.

V/s.

Sejal Glass Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. DESIGNATION NAME SIGNATURE 1. Adv D.B. Pereira Adv for Adv R. Jain operational Creditors 2 hashout Basher Birecton operation Creditors

## ORDER CP 1332/I&BC/NCLT/MB/MAH/2017

- 1. Name of the IRP as directed is proposed. His consent is on record.
- 2. The Petitioner is directed to serve notice on the Corporate Debtor, intimaking next data of 3. Adjourned to 07.12.2017 at 2.30 pm
- 3. Adjourned to 07.12.2017 at 2.30 pm.

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 22.11.2017

M.K. SHRAWAT Member (Judicial)